

it gives all possible assistance pilgrims irrespective of their status, who go to Saudi Arabia for performing Haj.

(d) The Indian Embassy in Saudi Arabia tries to meet the problems of the pilgrims within the limits of its physical and financial resources and its functioning must be judged in the context of the presence of over 15,000 pilgrims in Saudi Arabia with a wide variety of personal problems. However, in order that the Embassy may be able to give greater assistance to the pilgrims, it has been decided to create the post of an Assistant Haj Officer in the Embassy of India, Jeddah.

#### Arrest of General Mowu Angami

5827. SHRI BENI SHANKER SHARMA :  
SHRI D. C. SHARMA :

Will the MINISTER OF DEFENCE be pleased to state :

(a) whether interrogation of the Naga underground "Commander-in-Chief" "General" Mowu Angami, who was flown to Delhi on the 16th March, 1969 after he was captured by Security Forces in Nagaland, has been completed ;

(b) if so, the facts that have come to light ; and

(c) the action proposed to be taken in the matter ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). The interrogation is still in progress.

#### Outer-Space Liability Convention

5828. SHRI BENI SHANKER SHARMA :  
SHRI D. C. SHARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether experts of five countries—Belgium, Hungary, U. S. A., Russia and India met in New Delhi in March, 1969 to formulate a draft of the outer space liability convention ;

(b) if so, the outcome thereof ; and

(c) the details of the draft, if finalised ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. Representatives of Belgium, Hungary, the U. S. S. R., the U. S. A. and India met in New Delhi from 13th March to 21st March, 1969 to discuss certain major outstanding issues regarding a draft Convention on Liability for damage caused by objects launched into Outer Space.

(b) The discussions were fruitful and have helped in the solution of certain major issues regarding the draft Convention.

(c) The draft Convention is expected to be finalised at the next session of the Legal Sub-Committee of the U. N. Committee on the Peaceful Uses of Outer Space to be held in Geneva, Switzerland in June 1969.

#### Joint Ventures of India and France

5829. SHRI K. P. SINGH DEO : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that talks were held in New Delhi recently with the French Delegation for setting up joint ventures in the two countries and also in the third countries; and

(b) if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). During the meeting of the Indo French Economic Commission from the 7th to 11th March, 1969, the question of Indo-French collaboration in the third countries was also discussed.

The Indian delegation stated that India was now in a position to collaborate effectively in the establishment of a wide range of industries with France in third countries. It was agreed that the Government of France would, from time to time make available to the Indian Embassy in Paris a list of French and international organisations which were assisting in and implementing the develop-